

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3660/2020

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Gage Singh; aged 31 years, S/o Sh. Punjab Singh, R/o Gundha Tehsil Khawas District Rajouri.

.....Applicants

(Advocate:- Mr. S S Somaria for Mr. Rahul Pant, Sr. Advocate)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Government, Revenue Department, Jammu and Kashmir Government, Civil Secretariat, Jammu and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

Learned counsel for the applicant submits that the T.A. has become infructuous on account of developments which have taken subsequently.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**